

1 was done by Oil and natural Gas Commission to facilitate drilling at this site.

Levy obligation of cement

1157. SHRI J. CHOKKA RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether some cement factories have not made good the short supplies against their past levy obligation so far;

(b) if so, the latest factory-wise position with quantum of deficit of their levy obligations; and

(c) the action taken or proposed to be taken against the defaulting factories to make them to complete their levy obligations?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) A Statement showing factory-wise position of levy shortfall is given in the statement below.

(c) Immediately after announcement of complete decontrol of cement w.e.f. 1.3.1989, following steps were taken to liquidate the levy short-fall:—

- (i) The levy supply position of entire cement industry was updated and after holding a meeting with the Senior Executives of the Industry, they

were directed to clear the entire backlog in levy supplies by 30th June, 1989.

- (ii) Ban orders under the Provisions of Cement Control Order were issued in respect of cement plants having sizeable shortfall, under intimation to the State Governments concerned, Central Excise Departments and Regional/Asstt. Regional Development Commissioner for Cement Industry of the concerned regions.
- (iii) The concerned Food and Civil Supplies Secretaries of the States, were requested to render assistance to the State consignees for the recovery of of levy short-fall.
- (iv) The shortfall in levy supplies is reviewed regularly and meetings have been held periodically with some of the major defaulting cement producers and they are pressed for clearance of the levy shortfall.
- (v) As a result of the constant follow-up action, a quantity of 3,19,036 MT. has already been liquidated and efforts are continuing for liquidating the balance quantities.

STATEMENT

Statement showing factory-wise position of levy Shortfall

Figures in MT

Sl. No.	Name of the factory	Shortfall accumulated upto 28.2.89	Total levy despatches made as per DPDR/Sales return	Net shortfall
1	2	3	4	5
1.	M/s. A.C.C. Limited	9429	3641	5788
2.	.. Madras Cements	28048	17773	10275
3.	.. Namada Cements	11119	10270	849
4.	.. K.C.P. Macheria	12981	4011	8870
5.	.. U.P. State Cements Corpn. Ltd.	19886	382	19504
6.	.. Coromandal Fe.1. Limited	12826	12261	565

Figures in MT

Sl. No.	Name of the factory	Shortfall accumulated upto 28.2.89	Total levy despatches made as per DPDR/Sales return	Net shortfall
1	2	3	4	5
7.	M/s. Gujarat Ambuja	44855	8741	36114
8.	.. J.P. Rewa Cement	65459	17004	48455
9.	.. L & T Ltd.	57201	46933	10268
10.	.. Mangalam Cements	8116	600	7516
11.	.. Orient Cement	6260	4422	1838
12.	.. Orissa Cement	11499	971	10528
13.	.. Priyadarshini	64053	37267	26786
14.	.. Rajasthan Cement	13542	8156	5386

Figures in MT

Sl. No.	Name of the factory	Shortfall accumulated upto 28.2.89	Total levy despatches made as per DPDR/Sales return	Net shortfall
1	2	3	4	5
15.	M/s. Rassi Cement	27235	26195	1040
16.	.. Sri Vishnu Cement	10791	10596	195
17.	.. Cement Corpn. of Gujarat	39514	19857	19657
18.	.. Shree Cement, Beawar	29677	7303	22374
19.	.. Shree Ram Fert.	13662	12720	942
20.	.. Udaipur Cement	28376	6281	22095
21.	.. Dwarka Cement	18025	—	18025
22.	.. Malabar Cement	320	—	320

Figures in MT

<i>Sl. No.</i>	<i>Name of the factory</i>	<i>Shortfall accumulated upto 28.2.89</i>	<i>Total levy despatches made as per DPDR/Sales return</i>	<i>Net shortfall</i>
1	2	3	4	5
23.	M/s. Tamil Nadu Cement	8952	8085	867
24.	" J.K. Cement, Khrew	7348	7329	19
		543074	2707991	278276

(Factories who have disputed the levy obligation)
(on one ground or other)

1.	M/s. Andhra Cement	316025	6305	309720	*200000 MT stayed under Calcutta H. Court Order.
2.	M/s. S.D.C.C. Ltd.	175239	—	175239	

Figures in MT

Sl. No.	Name of the factory	Shortfall accumulated upto 28.2.89	Total levy despatches made as per DPDR/Sales return	Net shortfall
1	2	3	4	5
3.	M/s. J.K. Cement, Nimbahera	44939	—	44939 *29567 MT stayed under Jodhpur High Court Order.
4.	M/s. Bagalkot Udyog	27892	1001	26892 *Filed Writ Petition at Bangalore H. Court.
Total		564096	7306	556790
<i>Factories who have already completely liquidated the shortfall.</i>				
1	2	3	4	5
1.	M/s. India Cement	2364	2364	—
2.	.. Lakshmi Cement	11017	11017	—

1	2	3	4	5
3.	" Raymond Cement	27435	27435	—
4.	" Hira Cement Works	116	116	—
Total :		40932	40932	—

(Figures Provisional)

Stoppage of Lucknow-Varanasi Passenger at Mani Halt (Jaunpur)

1158. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether stoppage of Lucknow-Varanasi passenger train at Mani Halt in district Jaunpur has been cancelled;

(b) if so, the reasons therefor; and

(c) whether Government propose to restore stoppage of this train at Mani Halt?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). Yes, Sir, it is being provided with immediate effect.

Extension of Varuna Express upto Kanpur

1159. SHRIMATI SUBHASHINI ALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend the Varuna Express running between Banaras and Lucknow upto Kanpur;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) The train will lose its intercity character between Varanasi and Lucknow.

Improvement in Navigational Facilities at Airports

1160. SHRI BANWARI LAL PUROHIT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have effected improvements in the navigational facilities and installation of Instrument Landing System (ILS) at different airports in the country;

(b) if so, the details and the amount spent at each airport during the last two years to improve the navigational facilities and ILS system;

(c) whether Government propose to further improve the navigational facilities at all airports in the country; and

(d) if so, the details in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) A statement is given below.

(c) Yes, Sir.

(d) The facilities at airports including navigational are constantly modernised and upgraded in a phased manner either by replacement or by provision of new facilities depending upon the requirements projected by the airlines, availability of resources, land etc. This is done in consultation with the users and regulatory authorities.